

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 746 of 2003

Jabalpur, this the 7th day of November, 2003

Hon'ble Shri M.P. Singh, Vice Chairman

Khillu Das, S/o. Shri Hari
Lal (Damri), Belongs to
Schedule Caste Category, Aged
about 35 years, R/o. Village-
Charghat, Pipariya, P.O.-Sagara,
P.S.-Barela, Tehsil & District -
Jabalpur (M.P.).

... Applicant

(By Advocate - None)

V e r s u s

1. The Union of India,
Through the General Manager,
Central Railway, Mumbai (V.T.).

2. The Divisional Railway Manager,
Jabalpur Division, Jabalpur (M.P.). ... Respondents

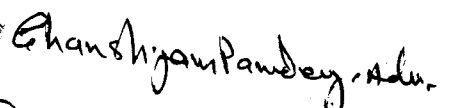
O R D E R (Oral)

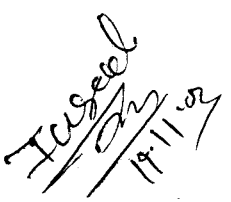
None is present for the applicant. Also on 6th November, 2003 none was present for the applicant. This application is filed by the applicant for appointment on compassionate ground. It is stated in the application that the father of the applicant was working as a Turch Bearer (Mashalchi) in the circulation Department (Parichalan Department) and died in harness on 22nd November, 1966.

2. I find that the application is hopelessly time barred. No application for condonation of delay has been filed. In the circumstances the application is dismissed as time barred at the admission stage itself.


(M.P. Singh)
Vice Chairman

"SA"


Chanshyam Pandey, Adm.


Tuseel
14/11/03